

units for calculation of their grinding capacity as recommended by the Chidambaram Committee;

(b) if so, the reason for the same; and

(c) the steps which Government propose to take to ensure the working of these mills according to their capacity?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE): (a). No, Sir.

(b) and (c). Do not arise.

Allotment of Agriculture Land to M.Ps. in Delhi

5920. SHRI D.N. PATODIA: Will the Minister of FOOD AGRICULTURE be pleased to state:

(a) Whether Government have drawn up any plan for the allotment of agricultural land to the Members of Parliament in Delhi in its neighbourhood;

(b) if so, when the allotment is likely to start; and

(c) if no scheme has been drawn up, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE COMMUNITY DEVELOPMENT & COOPERATION (SHRI ANNASAHIB SHINDE):

(a) No scheme has been drawn up by the Delhi Administration for allotment of agricultural lands to the Members of Parliament in Delhi or its neighbourhood nor is any such scheme under consideration of Government.

(b) Does not arise.

(c) The Delhi Administration does not possess any lands in Delhi which can be allotted to Members of Parliament for agricultural purposes. Whatever area of cultivable waste land is available in rural areas vests in the Goan Panchayats and can be allotted to eligible persons on lease basis only in accordance with the provisions of

the Panchayati Raj Act, 1959, and the Delhi Land Reforms Act,

Food aid by European Common Market Countries

5921. SHRI D.N. PATODIA: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether it is a fact that European Common Market foreign Ministers met recently at Brussels and have decided to give food aid to over 15 nations;

(b) if so, whether India is included in the list of recipients; and

(c) if so, the nature of food aid that is likely to be received and terms thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE & COOPERATION (SHRI ANNASAHIB SHINDE): (a) Yes, Sir.

(b) Yes, Sir.

(c) The detailed conditions and quantities of food aid have not yet been finalised. Food aid likely to be of the nature of a grant and will be supplied in the form of wheat f.o.b. Freight is to be borne by the recipient country.

“सर्चलाइट” के सम्पादक का राज्य के राज्यपाल के नाम पत्र

5922. श्री रामावतार शास्त्री: क्या सूचना और प्रसारण तथा संचार मन्त्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार का ध्यान पटना के अंग्रेजी दैनिक “सर्चलाइट” के 5 मार्च 1969 के अंक में प्रकाशित इस रिपोर्ट की ओर दिलाया गया है कि इस समाचार पत्र के सम्पादक द्वारा राज्य के राज्यपाल के नाम भेजा गया एक पत्र उनको बिना वितरित किये गये लौटा दिया गया; और

(ख) यदि हाँ, तो उसके क्या कारण हैं?